from those papers from which he was Mr. Hiphei. Not here, Mr. Kuthirayatquoting, he also said, "I can even lay the tom. Not here. entire file on the Table of the House.". Not here. Shrimati Sushila Tiria. (Interruptions) ... Sir, I am convinced here. that there is no matter of national security involved. Of course, I can understand the security of a particular indivi- Need to allocate six per cent of G.N.P. dual ... (Interruptions) ...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): What is your point of order?

VISHVIIT P. SINGH : Mv point is that if the security of individuals is not involved, if the security of the nation is not involved, and since the Minister has also assured that he would the papers on the Table of the House, the files may be placed on the Table of the House so that we may know the truth, the nation may know the truth ...(Interruptions)...

VICE-CHAIRMAN (SHRI THE BHASKAR ANNAJI MASODKAR) : Very good. Mr. Minister, what do you want to do now? You created the confusion ... (Interruptions) ...

PROF. MADHU DANDAVATE: confusion. I told you, I There is no collect....(Interruptions).... I will collect all the relevant documents and all the telex messages and the circulars and will lay them on the Table of the House.... (Interruptions)....

VICE-CHAIRMAN (SHRI BHASKAR ANNAJI M'ASODKAR) : Very good. That is enough... (Interruptions)...

SOME HON. MEMBERS: No, ... (Interruptions) ...

SHRI M. M. JACOB: Sir, we are not satisfied with the reply of the Minister... (Interruptions).... We are not satisfied with the reply of the Minister. It is an unfortunate thing that he has not even complied with our request. as a protest, we walk out....(Interruptions)....

[At this stage, some hon. left the Chamber.]

## SPECIAL MENTIONS

THE VICE-CHAIRMAN BHASKAR ANNAJI MASODKAR):

SHRI VISHVJIT P. SINGH: Apart | Now, we shall take up Special Mentions. Mrs. Pratibha Singh. Mr. Basudeb Mohapatra. here. Yes, Kumari Chandrika Kenia.

> to educate and improve teachings in Navodaya Vidyalayas

KUMARI CHANDRIKA PREMJI KENIA (Maharashtra): Mr. Vice-Chairman, Sir, I want to make my Special Mention for which I have been waiting right from 5 o'clock.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): It is a Special Mention and, naturally, you have to wait.

SHRI SHANKAR DAYAL SINGH (Bihar): Sir. I am on a point of order. I want to raise the issue of quorum now.

VICE-CHAIRMAN THE (SHRI BHASKAR ANNAII MASODKAR): Against whom?

SHRI SHANKAR DAYAL SINGH: Against anybody. There is no quorum now... (Interruptions)... As a Member of this House, it is my privilege to raise the issue of quorum when there is no quorum. I have a right to raise this issue and you have to hear me ... (Interruptions)....

(SHRI THE VICE-CHAIRMAN BHASKAR ANNAJI MASODKAR): I am willing to hear you at length. We are now on Special Mentions and what is your point of order?

SHRI SHANKAR DAYAL SINGH: Whether it is Special mention or something else, there must be quorum. I wanted to Therefore, raise the issue of quorum because there was no quorum. Now since the Members who went out are coming, there is quorum. Members Now, she can start her Special Mention.

KUMARI **CHANDRIK** A PREMJI KENIA: Sir, I take this opportunity raise a very important and significant (SHRI matter through my Special Mention the last day of the current Session.

(SHRI VICE-CHAIRMAN THE MASODKAR): BHASKAR ANNAJI But be brief. Go ahead.

**CHANDRIKA** PREMJI KUMARI KENIA: Sir, this is a very issue.

VICE-CHAIRMAN THE SHRI MASODKAR) : BHASKAR ANNAJI I appreciate it. Without addressing the Chair, you go ahead and finish quickly.

**KUMARI CHANDRIKA** PREMJI KENIA: Sir, this is a very important issue. The long-awaited Report of Acharya Ramamurthy Committee known as the Perspective Education. Paper on Education was received yesterday. The Report will have a far-reaching effect on the social structure of the society, particularly on the younger generation. I feel that this policy document is as important as the Government announcement to implement some aspects of the Mandal Commission Report.

Sir. I would like to compliment and pay kudos to this Committee for envisaging a common school system. As the first step, it has recommended improvement in the quality of Government, local body and aided schools to make effective instruments of social transformation. In fact, the plight of the Government schools as well as the local body schools Proper grants is very deplorable. not given. For example, the Bombay ' cent

VICE-CH MRMAN (SHRI BHASKAR ANNAH MASODKAR) : Mr. Minister, please take note of what she is saying.

KUMARI **CHANDRIKA** PREMIT KENIA: The Committee has taken a realistic approach by seeking universalisation of elementary education. if need be, titutional amendment. make the right to education a fundamental right, has been proposed. versalisation of education has been linked with the right to work.

developing learning resources in regional cation policy.

languages vocationalisation of education from elementary level, opening up schools for non-formal and adult education, providing for centre stage for teacher and local community for important education, developing institutional capabilisetting ties at local levels for standard NIEPA. agencies like UGC, NCERT, DIETS, etc. are some of the salient features of the perspective paper on education.

> Mr. Vice-Chairman, Sir, the Report has pleaded for 6 per cent of GNP for In 1986-87 it was only 3.9 Education. The main drawper cent of the GNP. back of our educational system seems to be the resource crunch and low priority given to education at the time of budgetary allocation. The Government must provide 6 per cent GNP so as to provide a realistic approach to education.

> The role of voluntary organisations and industry in making substantial financial contributions to education needs to be emphasised. They can cooperate with the Government in making primary education spread in rural areas by constructing and maintaining buildings, providing reading materials, running adult education centres, participating in school education and providing vocational education, etc.

The suggestions to scrap the Navodaya Vidayalayas is misconceived. The cial schools for SC and ST and children are required to make them in-Municipal Corporation gets only ten per tegral part of society and merge them in the mainstream of the society.

> Moreover, there is a need to highlight the aspect of national integration, Indian history, culture and traditions as the core of national curriculum, This aspect needs to be looked into and specific emphasis has to be laid on national integration in particular.

> Finally, woman and drop-outs among girls has again been the neglected area. Special efforts should be made by Government to spread education among women and girls.

Mr. Vice-Chairman, I am sure the Government will take into consideration The removal of regional disparities by these suggestions while finalising its edu[Kumari Chandrika Premji Kenia]

I must thank you immensely for giving me this opportunity to make my Special Mention.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): It is your right, you know Kumari Tiria.

## Alleged Corruption in B.C.C.L. Dhanbad and Durgapur Steel Plant

कुमारी सुझीला तिरिया (उड़ीसा) : उप-सभाध्यक्ष महोदय, आपने जो मुझे इस स्पेशल मेंशन पर बोलने का समय दिया, उसके लिए मैं आपकी आभारी हो।

महोदय, 12 अगस्त, 1990 के उड़ीसा टाइम्स में एक खबर छपी है जिसमें दुर्गापुर स्टील प्लांट के बारों में और बी.सी.मी.एल. धनबाद के बारों में भारी अनियमितताएं करने की समाचार छषा है।

श्रीमन, यह सरकार करण्यन के खिल्ल कहते हुए लोगों की आंखों में धूल झोंककर पदा हुई है और सरकार की इन कम्पनियों में बी.सी.सी.एल. धनबाद में जो करण्यन चल रहा है, इसके बारे में मैं आएके गध्यम से सरकार का ध्यान आकर्षित करना चाहरी हूं।

महोदय, बी.सी.सी.एल. के अध्यक्ष एवं प्रबंध निद्देशक ने मैंसर्स जायसताल व्यापार केन्द्र सहोरत गढ़ गांव खानकर्इया, उत्तर प्रदेश को भारी मात्रा में कोकिंग कोल सप्लाई किया जो कि पार्टी ने अधूरो तरीके से सप्लाई किया था। यह आरोप लगाया गया है कि वी.सी.सी.एल. के महाप्रवंधक श्री डी. सिंह ने कच्छ उचित एवं सही आवेदनकर्ताओं के आवेदन को खारिज कर दिया जिन्होंने दामोदर कोलयरी से कोयला मंगा था और ही. सी. सी. एल. के अध्यक्ष के भाई एवं दामाद के प्रभाव में आकर ही.सी.सी.एल. के महाप्रवंधक श्री डी. सी. सी. एल. के अध्यक्ष के भाई एवं दामाद के प्रभाव में आकर ही.सी.सी.एल. के महाप्रवन्धक ने मैंसर्स जायसवाल व्यापार केन्द्र को कोयला दिया।

दूसरी घटना यह है कि कोय्ला कर्मचारी वैलफेयर कोष से 14 लाख रुपये को मैल-प्रेक्टिस का मामला भी प्रकाश में आया है। (खबधान)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Those Members who want any refreshment or anything can have it. The Minister has promised that he will provide. It is already 9.30 P.M.

AN HON. MEMBER: Sir, 9.30 is the dinner time.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): He is not refusing anything. If you want dinner, you can go and have dinner.

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI JAGDEEP DHANKHAR): Sir, I will get in touch with Mr. Jacob. He is such a nice man. He will give guidance to me and I will go by it.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNIAII MASODKAR): That has been the tradition. Mr. Minister, if we sit beyond 9.00 p.m., the arrangement used to be made. You are in good tradition. There is no doubt about it.

श्री सुरन्द्रजीत सिंह अहलुवालिया (बिहार): उपसभाध्यक्ष महोदय, यह सिर्फ मैम्बरों के लिए हैं ये जो बाहर आदमी काम करतें हैं, लाइब्रेरी में काम करते हैं इनके लिए कोई बंदोबस्स नहीं हैं। (व्यवधान)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): You have pointed it out. The Minister is here. He will take care of it. You can go and have dinner. We will proceed with the business.

PROF. CHANDRESH P. THAKUR (Bihar): There might be a problem of quorum.